

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.175/03

Tuesday this the 8th day of November 2005

C O R A M :

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

P.T.Ahmed Kabir,
S/o.P.K.Thampikannu,
Station Master/I, Southern Railway,
Cochin Harbour Terminus.
Residing at Railway Quarters, No.110/B,
Ernakulam Junction, Kochi – 682 016.

...Applicant

(By Advocate Mr.M.P.Varkey)

Versus

1. Union of India represented by the General Manager,
Southern Railway, Chennai – 600 003.
2. The Chief Personnel Officer,
Southern Railway, Chennai – 600 003.
3. The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.
4. D.Sudhakara Kaimal,
Station Master/II/Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.
5. B.Ravindranathan,
Station Master/I, Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.
6. P.S.Chacko,
Station Master/I, Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.
7. Deleted
- 8.. T.S.Sathyakeerthi,
Station Master/I, Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.

9. K.C.Mohanan,
Station Master/I, Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.
10. S.Shajikumar,
Station Master/I, Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.
11. R.Nobleraj,
Station Master/I, Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.
12. P.Chandran,
Station Master/I, Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.
13. K.R.Jayakumar,
Station Master/I, Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.
14. Robinson John,
Station Master/I, Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.
15. M.Sivanandan,
Station Master/I, Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.
16. V.K.Ramachandran,
Station Master/I, Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.
17. K.Mohanan,
Station Master/I, Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.
18. T.S.Velayudhan,
Station Master/I, Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.
19. J.Jai Singh,
Station Master/I, Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014.

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20. C.Balakrishnan,
Station Master/I, Trivandrum Division,
Southern Railway through Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014. ...Respondents

(By Advocate Mrs.Sumathi Dandapani [R1-3],
Mr.Jayapradeep & Mr.C.B.Sreekumar [R8-13, 15-18 & 20])

This application having been heard on 8th November 2005 the
Tribunal on the same day delivered the following :-

ORDER

HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

During the hearing learned counsel for the respondents submitted
that the application has become infructuous on account of the 85th
Amendment to the Constitution and, therefore, the same may be closed.
Learned counsel for the applicant submitted that he has no objection. In
the result, the O.A. is closed. No order as to costs.

(Dated the 8th day of November 2005)


GEORGE PARACKEN
JUDICIAL MEMBER


N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER

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